National Company Law Tribunal **ITEM NO : 30**

Allahabad Bench

C P No.95(ND)/2016,
CA No. 92/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2020
NAME OF THE COMPANY: Ram Avtar Aggarwal & Ors v/s M/s Arcadia Reality Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: 397/398 of Companies Act 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	Rahul Chaudhary	Adv.	Pet.	Rahul
2.	Ankur Agarwal (for Suyash Agarwal)	Adv.	Res	

Sh. Rahul Chaudhary, Advocate for petitioner and Sh. Ankur Agarwal, proxy on behalf of respondent counsel Sh. Suyash Agarwal are present.

Proxy counsel seeks deferment as the main counsel is indisposed today.

As prayed for, put up on 20th February, 2020.

Dated: 22.01.2020

Sd

(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)

Typed by :
Kavya Prakash Srivastava
(Stenographer)